

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.03-IA/1042(AHM)2024
in
C.P.(IB)/175(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Asset Reconstruction Company (India) Ltd
V/s
Sintex Plastics Technology Ltd

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator : Mr. Kamil Lokhandawala, Adv.
For the Respondent :

ORDER
(Hybrid Mode)

This is an application filed under Section 60 (5) IBC, 2016 is taken on record the report of Constitution of stake holders consultation committee of corporate debtor being M/s Sintex Plastics Technology Ltd. The same is taken on record with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1042(AHM)2024** stands disposed of.

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SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)